

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1139/2002

New Delhi, this the 17th day of July, 2003

Hon'ble Sh. Shanker Raju, Member (J)

H.D.Sharma
S/o Sh. R.S.Sharma
R/o 110/9B, Gautam Nagar
New Delhi - 110 049.

...Applicant
(By Advocate Sh. Shyam Babu)

V E R S U S

Union of India through

1. Secretary
Ministry of Labour
Govt. of India, Shram Shakti Bhawan
New Delhi.
2. Chairman
Central Board of Trustees
Employees Provident Fund
Shramshakti Bhawan, Rafi Marg
New Delhi.
3. Central Provident Fund Commissioner
14, Bhikaji Cama Place
New Delhi.
4. Regional Provident Fund
Commissioner (ASD)
14, Bhikaji Cama Place
New Delhi - 110 066.

...Respondents

(By Advocate Sh. N.S.Mehta with
Sh. V.S.R.Krishna)

O R D E R (ORAL)

Shri Shanker Raju,

In view of the order passed by the respondents
on 12-6-2003, redressing the grievance of the
applicant by allotment of Quarter No.3 Type 5, this OA
has become infructuous.

2. Accordingly OA is dismissed as having
become infructuous. Orders passed by the respondents
are kept on record.


(SHANKER RAJU)
MEMBER (J)

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